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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00211/2019

Monday, this the 25th day of March, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Subramanian.C.K., S/o.C.P.Kunjappan,
Shipwright (Wood HSI), General Engineering Shop,
Naval Aircraft Yard (K), Southern Naval Command, Kochi.
Residing at Chencherikkal House,
Koratty South P.O., Trichur – 680 308. ...Applicant

(By Advocate Mr.P.R.Jayakrishnan & Dr.Reji Kumar R)

v e r s u s

1. The Flag Officer Commanding in Chief,
Southern Naval Command, Kochi – 682 004.
2. The Commodore Superintendent,
Southern Naval Command, Kochi – 682 004.
3. Union of India represented by its Secretary,
Ministry of Defence, South Block,
New Delhi – 110 001. ...Respondents

(By Advocate Mr.MT Muralidharan, ACGSC)

This application having been heard on 25th March 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The applicant alleges that the reservation principle has been violated in this case. He submits that in this regard a detailed representation has been filed before the 1st respondent which remains unresponded to so far.

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2. We are of the view that the O.A can be disposed of at this stage by directing the 1st respondent to duly consider the aforesaid representation as expeditiously as possible, at any rate, within a period of 45 days from the date of receipt of a copy of this order. This shall be done with due consideration to the rules on the subject. Ordered accordingly.

3. The O.A stands disposed of as above. No costs.

(Dated this the 25th day of March 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00211/2019

- 1. Annexure A-1** – Copy of the DoPT OM 36012/22/93-Estt.(SCT) dated 22.10.1993.
- 2. Annexure A-2** – Copies of the relevant pages of OM No.36012/2/96-Estt.(Res) dated 2.7.1997.
- 3. Annexure A-3** – Copy of the OM No.36012/45/2005-Estt.(Res.) dated 10.8.2010.
- 4. Annexure A-4** – A copy of the details received under the RTI Act during the year 2017.
- 5. Annexure A-5** – A copy of the letter dated 12.2.2018 of PIO (HQSN) enclosing details of individuals in the post of CM (UD).
- 6. Annexure A-6** – A copy of the order applicant's representation dated 5.12.2016.
- 7. Annexure A-7** – A copy of the reply dated 10.2.2017 issued to the applicant by Administrative Officer II.
- 8. Annexure A-8** – A copy of the letter dated 8.2.2017 sent to the Chief of Naval Staff, Integrated Headquarters, Delhi by another Administrative Officer II.
- 9. Annexure A-9** – A copy of the letter No.CP(NG)/3008/representation dated 22.3.2017 issued by Director, CP (NG).
- 10. Annexure A-10** – A copy of the letter dated 11.4.2017 issued by Assistant Director, National Commission for SCs to 1st respondent.
- 11. Annexure A-11** – A copy of the reply dated 25.4.2017 of Administrative Officer II addressed to Assistant Director, National Commission for SCs.
- 12. Annexure A-12** – A copy of the letter dated 25.4.2017 addressed to Chief of Naval Staff, Integrated Headquarters, Delhi.
- 13. Annexure A-13** – A copy of the letter No.CS2760/30 dated 4.1.2018 sent to National Commission for SCs.
- 14. Annexure A-14** – A copy of the applicant's representation dated 28.1.2019.
